

**OFFICE OF THE DISTRICT JUDGE
(CHAIRPERSON, SELECTION COMMITTEE
FOR SELECTION OF ADVOCATE COMMISSIONER).
SOUTH TRIPURA:: BELONIA.**

No. 3652-55

Belonia, the 24th April, 2017.

NOTIFICATION

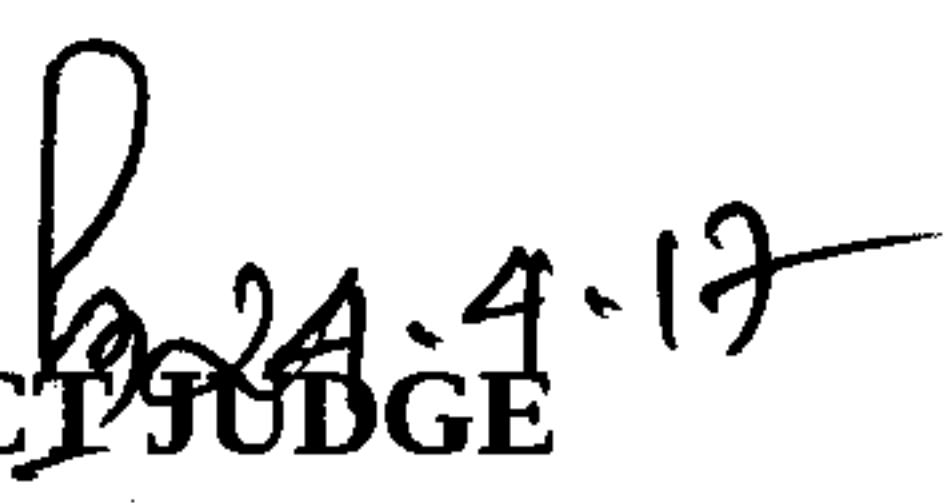
Applications are invited from the practicing Advocates in South Tripura Judicial District for making a panel of Advocate Commissioner in the Civil Courts under South Tripura Judicial District, in accordance with The High Court of Tripura Civil Courts (Commissioners) Rules 2017. The Applicant must be practicing regularly at least for 07 (seven) years. The application must reach the Office of the Undersigned on or before 29th of April, 2017 containing the following information.

1. Name and Address of the Applicant (with Mobile Phone Number, if any).
2. Date of Enrollment with the Bar (A certificate from the Secretary of the Bar be enclosed).
3. A undertaking that no Civil Or Criminal Proceeding is pending in any Court against the Applicant and no disciplinary proceedings pending in the Bar Council against the Applicant.

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Copy to:-

1. President, South Tripura Bar Association Belonia with a request to circulate the same among the Members of the Bar.
2. President, Sabroom, South Tripura Bar Association with a request to circulate the same among the Members of the Bar.
3. System Assistant, Belonia to Upload the Same in the Official Website.
4. Head Clerk Establishment to publish the Notice in the Notice-Board.


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